

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 13.07.2021 (TUESDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**10.30AM**

**In the Court of Hon'ble Mr. Justice Venugopal M, Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)**

## **For Hearing (Part Heard)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp App (AT) (CH) No. 17/2021 (PH)	Devas Multi Media Private Limited Vs Antrix Corporation Limited & anr	Anuradha Dutt Anant Merathia	Arjun Krishnan Poornima Hatti - R1 K. Ramanamoorthy K Latha Parimalavadhana Sanjay Shorey – R2
<b>2.</b>	Comp App (AT)(CH) No. 24/2021	Devas Employees Mauritius P Ltd V Antrix Corporation Ltd & 2 ors	Anuradha Dutt Anant Merathia	Arjun Krishnan Poornima Hatti - R1 K. Ramanamoorthy K Latha Parimalavadhana Sanjay Shorey – R2
<b>3.</b>	Comp. App (AT) (CH) (Ins) 27/2021 (PH)	Panchapakesan Swaminathan & another Vs R. Raghavan (RP) M/s. Shri Sakthi papers India P Ltd	J. Manivannan	B. Dhanaraj For Respondent
<b>4.</b>	Comp App. (AT) (CH) (Ins) No. 07/2021 (PH)	S. Iruthaya Nathan Vs G. V. Ravikumar	P. James Victor Rajkumar	B. Ramanakumar

## **For admission (After notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>5.</b>	Comp. Appl (AT) (CH) 09/2021	J. Somashekar Vs Innovative Studios Private Limited & 4 others	Santhosh Ukkur R. Venkataraman D. Senthilkumar	B. Dhanaraj R1 & R3, R4 Saravana prasad – R2` R. Sivaraman – R5

6.	Comp. App (AT) (CH) (Ins) No. 25/2021	Sequent Electricals Vs Refex Energy Limited	S. Santhosh	Kumarpal Chopra
7.	Comp App (AT)(CH) (Ins) No. 94/2021	Ravisankar Devarakonda Erstwhile RP of Maxworth Realty India Limited Vs Kesava Kolar MD of M/s. Maxworth Realty India Limited	Abhishek Anand Kunal Godhwani Madhav nanda	
8.	Comp pp (AT)(CH) No. 18/2021	Vijaya Hospitality and Resorts Ltd & anr Vs Tony PA & 4 ors	Vipin Wariar Vidyalakshmi Vipin	Renjith Rajappan R1 & R2
9.	Comp App.(AT) (CH) (Ins)No. 61/2021	N. V. Ramaraju & 3 others V Rajkumar Ralhan & another (RP of Leo Meridian Infrastructure Projects & Hotels Ltd)	G. S. Rama Rao Harshini Jhothiraman	Krishna Kranti – R1 S. Sathyanarayanan R2

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By the order of Hon'ble Member (J)

(Chennai Bench)